

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1476  
ANSWERED ON:03.03.2006  
ENCROACHMENT ON DDA LAND  
Jha Shri Raghunath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether 14,000 acres of DDA's land is under encroachment;
- (b) if so, the details thereof and measures taken by DDA to get free its land from encroachments;
- (c) the reasons for discontinuing demolition of unauthorised structures situated on National Highway No. 8 i.e. Delhi-Jaipur National Highway; and
- (d) the action taken to demolish unauthorised structures from NH-8?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): D D A h a s reported that about 1400 acres of land is under encroachment/unauthorized occupation by jhuggi clusters/unauthorized colonies, etc. DDA undertakes demolition programmes on regular basis to free its land from encroachments. During the last two years, DDA has carried out 1176 demolition programmes and about 239.10 acres of land have been reclaimed.

(c)&(d): DDA has further reported that on assessment of ground situation, it had decided to discontinue the demolition programme against unauthorized structures on National Highway No. 8 and to refix the same at a later date.